

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1926
TO BE ANSWERED ON 30.7.2018

INCLUSION OF CERTAIN COMMUNITIES IN ST LIST

1926. DR. A. SAMPATH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has any proposal to inclusion of certain communities in the Scheduled Tribes List in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government would make urgent intervention for examining the claims of the communities from that States for inclusion in the Scheduled Tribes list so as to enable the people of those communities to avail benefits for their development; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI SUDARSHAN BHAGAT)

(a) to (d): The Government of India on 15.6.1999 (further amended on 25.6.2002) has laid down modalities for determining claims for inclusion in and other modifications in lists of STs. According to these, only those proposals recommended and justified by State Government / UT Administration concerned and concurred with by Registrar General of India (RGI) and National Commission for Scheduled Tribes (NCST) are considered for amendment of legislation.

The list of Scheduled Tribes is State specific and a community declared as a Scheduled Tribe in a State need not be so in another State/UT. Government has received proposals from various State Governments / UT Administrations for inclusion of various communities in the list of STs of their respective States/UTs. These proposals are at various stages of processing. Details of proposals received from various States/ UTs for inclusion of certain communities in the list of STs of that State/UT is at **Annexure**.

Annexure

Statement referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 1926 for 30.7.2018 on “Inclusion of certain communities in ST List”.

Details regarding number of proposals received and under process for inclusion of various communities in the list of STs.

S.No.	States / UTs	Number of Proposals
1.	Andhra Pradesh	3
2.	Arunachal Pradesh	1
3.	Assam	8
4.	Bihar	3
5.	Chhattisgarh	27
6.	Goa	1
7.	Jammu & Kashmir	2
8.	Jharkhand	9
9.	Karnataka	9
10.	Kerala	3
11.	Madhya Pradesh	8
12.	Manipur	1
13.	Odisha	19
14.	Punjab	1
15.	Sikkim	1
16.	Tamil Nadu	8
17.	Tripura	1
18.	Uttarakhand	1
19.	Uttar Pradesh	2
20.	West Bengal	3
21.	Puducherry	1
